

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 57 OF 2016 &  
IA NOS. 144 & 145 OF 2016**

**Dated: 22<sup>nd</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jharkhand Bijli Vitran Nigam Ltd.**

**...Appellant(s)**

**Vs.**

**Sri Ram Steels & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aabhas Parimal  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah and  
Ms. Shilpa Shah for R-1

Mr. Farrukh Rasheed for R-2

**ORDER**

Appeal is dismissed for the reasons to be recorded separately.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

mk/kt